

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO.140  
TO BE ANSWERED ON 18.07.2018**

**Multipurpose Coal Distribution System**

**140. SHRI MANOJ TIWARI:  
SHRI HARI OM PANDAY:  
SHRI SANTOSH KUMAR:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has any proposal to set up “Multipurpose Coal Distribution System” in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons for the delay; and
- (d) the details of the plan outlay for the aforesaid proposal and the time by which it will be implemented ?

**ANSWER**

**MINISTER OF RAILWAYS, COAL & FINANCE AND CORPORATE AFFAIRS**

**(SHRI PIYUSH GOYAL)**

(a) to (d): There is no proposal to set up Multipurpose Coal Distribution System. However, enabling provisions have been made in the Coal Mines (Special Provisions) Act, 2015 for allocation of coal mines by way of auction and allotment for the sale of coal. The methodology for allotment of coal mines under the provisions of the Coal Mines (Special Provisions) Act, 2015 to Central / State Public Sector Undertakings for sale of coal has been approved by the Government. In addition, the methodology for auction for coal mines/blocks for sale of coal under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Mines and Minerals (Development and Regulation) Act, 1957 has also been approved by the Government.

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